

Case No. and NCLT bench:C.P.(IB)No.157/BB/2018, Bengaluru bench.

Compliance of Regulation 31(5)(d) w.e.f.04/03/2021

List of Stake Holders OF CORPORATE DEBTOR: ADITAZZ DESIGN TECHNOLOGIES PVT. LTD.

(Amount in Rupees)

Sr No	Name of Creditor	Amount claimed (Rs)	Amount of claim admitted (Rs) by Liquidator/ IRP/RP	Security Interest, if any, in respect of claim (Rs)	Date when claim admitted	Remarks
1	Mr. Rang EmeiGnomei	4,64,13,153/-	4,64,13,153/-	Nil	25/03/2021	Nil
2	Mr. Shantanu Poredi	3,72,92,672/-	3,72,13,153/-	Nil	25/03/2021	Nil.
3	M/S Daedlaus Consulting Pvt Ltd.	31,73,113/-	31,73,113/-	Nil	06/04/2021	Nil.
	TOTAL	8,68,78,938/-	8,68,78,938/-			

BASAVARAJ.M-SALIMATH  
LIQUIDATOR

IBBI/IPA-002/IP-NO0800/2019-2020/12692.



18/7/2022